

**GOVERNMENT OF INDIA  
CULTURE  
LOK SABHA**

UNSTARRED QUESTION NO:3152  
ANSWERED ON:24.04.2012  
CONSTRUCTION WORKS AROUND MONUMENTS  
Bhagat Shri Sudarshan;Gawali Patil Smt. Bhavana Pundlikrao

**Will the Minister of CULTURE be pleased to state:**

- (a) whether construction works around historical monuments including Jantar Mantar in Delhi have affected the structures and safety of the monuments;
- (b) if so, the details thereof; and
- (c) the steps taken by the Government to protect such monuments/sites from being damaged due to construction works in their vicinities?

**Answer**

MINISTER OF HOUSING AND URBAN POVERTY ALLEVIATION AND MINISTER OF CULTURE (KUMARI SELJA)

(a)&(b) No, Sir. So far as Jantar Mantar is concerned, due to some structures adjacent to it, the view of the monument from a distance is affected.

(c) As per Government policy and in accordance with the provisions of Ancient Monuments and Archaeological Sites and Remains Act, 1958 (AMASR Act), no new construction is permissible in the prohibited areas around the centrally protected monuments.

Under the provisions of the Ancient Monuments and Archaeological Sites and Remains (Amendment and Validation) Act 2010, the Ancient Monuments and Archaeological Sites and Remains (Framing of Heritage Bye-laws and Other Functions of the Competent Authority) Rules, 2011 and National Monuments Authority (Appointment, Functions and Conduct of Business) Rules, 2011 have already been notified and the institutional mechanism has been provided for, to deal with the applications for grant of permission to undertake repairs/renovation/re- construction or construction in 'prohibited' and 'regulated' areas.